



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No. 060/00728/2021

Chandigarh, this the 16th day of August 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(Through video conference from Central Administrative Tribunal Chandigarh Bench)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)

(Through video conference from Central Administrative Tribunal Bangalore Bench)

Vipan Kumar, Aged 42 years S/o Late Shri Dharam Chand, Technician Grade -I, T.R.S. Section, Electrical Loco Shed, Northern Railway, Near Sham Nagar, Ludhiana.

....Applicant

(BY: Sh. R.K. Sharma, Advocate)

Versus

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Ferozepur.
3. Senior Divisional Personnel Officer, Northern Railway, Ferozepur.
4. Sr. Divisional Electrical Engineer, Electrical Loco Shed, Northern Railway, Near Sham Nagar, Ludhiana – 141001.

... .Respondents

(BY: Sh. Yogesh Putney, Advocate)

O R D E R(Oral)

Per: SURESH KUMAR MONGA, MEMBER (J):

1. Sh. Yogesh Putney, learned counsel for the respondents has stated that he has already filed the written statement in the



registry of this Tribunal with an advance copy to learned counsel for the applicant.

2. After arguing the matter for some time, learned counsel for the applicant stated that the applicant may be permitted to withdraw the Original Application with liberty to file a fresh one with better particulars.

3. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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